(b) out of these purchases how much were made—

(i) through the Government Stationery Office, and

(ii) from private suppliers— in each year since 1951?

THE DEPUTY MINISTER FOR IRRI-GATION AND POWER (SHRI J. S. L. HATHI): (a) and (b). Information is being collected and will be laid on the Table of the House as soon as possible.

## LEVY OF DUTY ON OIL PRODUCE\* IN MILLS

\*385. SHRI D. NARAYAN: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that the All-India Khadi and Village Iudus-tries Board have suggested that Government should levy a duty of Rs. 1-4 per maund on oil produced in mills and the amount so collected should be utilised for the development of *ghani* oil industry; and

(b) if so, what action Government have taken in the matter?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) Yes, Sir. Such a suggestion has been made.

(b) The suggestion is being considered by the appropriate Ministries.

विस्थापित व्यक्तियों के पुनवांस के लिए ऋण

\*३८६ थी के॰ सारायणप्पा : क्या पुनवंस मंत्री यह बनाने की इपा करेंगे कि हैंदराबाद राज्य में पुलिस कार्रवाई के बाद केन्द्रीय सरकार ने राज्य के विस्थापित व्यक्तियों के पुनर्वास के लिए पांच लाख 6 पया स्वीकार किया था ? tlLoAN FOR REHABILITATION OF DIS-PLACED PERSONS

\*386. SHRI K. NARAYANAPPA: Will the Minister for REHABILITATION be pleased to state whether after the police action in Hyderabad, the Central Government sanctioned a sum of five lakhs of rupees for the rehabilitation of the displaced persons in that State?]

THE MINISTER FOR REHABILITATION (SHRI A. P. JAIN) : Yes.

## INDUSTRIAL LABOUR HOUSING SCHEMES IN ANDHRA STATE

\*387. SHRI K. SURYANARAYANA: Will the" Minister for WORKS, HOUSING AND SUPPLY be pleased to state:

(a) the number of places in the State of Andhra where Government have sanctioned Housing Schemes for industrial labour,

(b) how much money has been sanctioned by Government for the purpose; and

(c) the stage at which the work on these schemes is at present?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH): (a), (b) and (c). A statement, giving the required information, is laid on the Table of the House. [See Appendix VII, An-nexure No. 180.]

## EXPORT QUOTA OF GROUNDNUT OIL

\*388. SHRI PRASADARAO: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government have received any representation for fixing with immediate effect the export quota for ground-nut oil; and

(b) if so, what action Government have taken in the matter?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) Yes,

tEnglish translation.